

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO: 242

TO BE ANSWERED ON 24.07.2024

YOUTH PARLIAMENT

242

Dr. Jayanta Kumar Roy:

Smt. Sangeeta Kumari Singh Deo:

Dr. Rajeev Bharadwaj:

Shri Lumba Ram:

Shri Bidyut Baran Mahato:

Shri Mitesh Patel Bakabhai:

Shri Vijay Baghel:

Shri Khagen Murmu:

Dr. Alok Kumar Suman:

Shri Ravindra Shukla Alias Ravi

Kishan:

Shri Jagdambika Pal:

Dr. Sanjay Jaiswal

Will the Minister of Parliamentary Affairs be pleased to state:

- (a) whether the Government organises regular Youth Parliament in coordination with the schools, colleges and universities throughout the country;**
- (b) if so, the details thereof;**
- (c) the details of the steps taken by the Government to promote Youth Parliaments at school level;**
- (d) the status of implementation of the National e-Vidhan Application (NeVA) project; and**
- (e) the details regarding the funding given to States under the above said project?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) Yes Sir.

**(b) & (c) The Union Ministry of Parliamentary Affairs organizes the
following Youth Parliament Competitions in schools, colleges
and universities throughout the country in coordination with the
respective stakeholder organizations:**

- i. Youth Parliament Competition for schools under the Directorate
of Education of Govt. of NCT of Delhi and Deptt. of Education of
New Delhi Municipal Council;**
- ii. National Youth Parliament Competition for Kendriya Vidyalayas;**
- iii. National Youth Parliament Competition for Jawahar Navodaya
Vidyalayas; and**
- iv. National Youth Parliament Competition for Universities/Colleges.**

Moreover, the Ministry of Parliamentary Affairs also provides financial assistance to States/UTs for organizing Youth Parliament Competitions as per the following limits, subject to receiving of the claims on completion of the competitions:-

S. No.	Strength of Legislature	Maximum Amount for reimbursement
1.	Legislatures having members up to 100	Rs. 3 lakhs per Legislature p.a.
2.	Legislatures having members between 100 -200	Rs. 4 lakhs per Legislature p.a.
3.	Legislatures having members above 200	Rs. 5 lakhs per Legislature p.a.
4.	UTs having no legislature	Rs. 2 lakhs per UT p.a.

Besides the above, there is also a web-portal of National Youth Parliament Scheme (NYPS) of this Ministry through which all the recognized educational institutions of the country can register themselves and conduct their Youth Parliament.

(d) & (e) Details as under:-

Sl. No.	State Legislature	Total Amount Released (in Rs) to States till date for implementation of NeVA	Status of Implementation
1.	Bihar Legislative Council	2,95,72,758	These states have transformed themselves into digital houses and are conducting their live sessions through NeVA Platform
2.	Nagaland Legislative Assembly	6,78,45,384	
3.	Uttar Pradesh Legislative Assembly	8,55,03,024	

4.	Haryana Legislative Assembly	4,09,69,628	
5.	Meghalaya Legislative Assembly	7,50,83,688	
6.	Mizoram Legislative Assembly	6,27,01,020	
7.	Uttar Pradesh Legislative Council	3,20,95,008	
8.	Tamil Nadu Legislative Assembly	5,59,98,270	
9.	Sikkim Legislative Assembly	6,10,72,884	
10.	Tripura Legislative Assembly	6,44,63,724	
11.	Gujarat Legislative Assembly	6,45,75,960	

12.	Punjab Legislative Assembly	5,89,82,915	NeVA project for these states has been sanctioned. Necessary funds have been released.
13.	Manipur Legislative Assembly	6,89,69,556	
14.	Odisha Legislative Assembly	3,08,89,224	
15.	Bihar Legislative Assembly	1,91,64,012	
16.	Jharkhand Legislative Assembly	96,29,790	
17.	Puducherry Legislative Assembly	1,70,11,650	
18.	Himachal Pradesh Legislative Assembly	4,39,15,163	
19.	Uttarakhand Legislative Assembly	2,50,99,812	
20.	Assam Legislative Assembly	2,68,42,644	

21.	Rajasthan Legislative Assembly	1,51,39,230	
22.	Jammu & Kashmir Legislative Assembly	DPRs have been received.	
23.	Madhya Pradesh Legislative Assembly		
24.	Arunachal Pradesh Legislative Assembly	Revised DPR has not been received.	
25.	Chhattisgarh Legislative Assembly	MoU has been signed.	

The remaining states have not signed MoU for implementing NeVA.
